

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 256
6(ND)16

IN THE MATTER OF:

Sh. Mukesh Thareja

...

Applicant/Petitioner

Versus

M/s. Thareja Metal Pvt. Ltd. & ors

...

Respondent

Under Section: 397/398

Order delivered on 06.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 17.08.2021



**(T.S. SINGH)
COURT OFFICER**